

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:362
ANSWERED ON:25.02.2015
PURCHASE OF NUCLEAR REACTORS
Rajesh Shri M. B.

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Government has agreed to purchase nuclear reactors and other equipments from other countries including the United States;
- (b) if so, the details thereof along with the details of estimated nuclear trade in the next five years;
- (c) whether ambiguities regarding the transfer of nuclear technologies by foreign countries especially United States have been resolved; and
- (d) if so, the details thereof including the conditions, if any, attached thereto?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH) :

(a) & (b) No, Sir.

(c) & (d) India and the United States have reached an understanding on the issues related to civil nuclear liability and finalised the text of the Administrative Arrangement to implement the September 2008 bilateral 123 Agreement. This will allow us to move towards commercial negotiations on setting up of reactors with international collaborations in India including localisation of technologies, as necessary, and realise the significant economic and clean energy potential of the international civil nuclear cooperation.